

equally by the voluntary organisation concerned, the State Government and the Central Government, on a matching basis.

- (iii) The voluntary organisation will have to meet the recurring expenditure of the hospital or dispensary and if it is not able to do so, the State Government concerned will have to take over the liability.
- (iv) One-fifth of total beds will have to be reserved free of all charges for indigent patients.
- (v) No part of the grant-in-aid by the Government of India should involve any foreign exchange.

Conditions of Eligibility :

- (a) The institution/organisation should be a registered body under the Societies Registration Act, 1860, or any other Statute, or an institution of all-India character ;
- (b) It should be non-official and under non-proprietary management;
- (c) its service should be open to the general public without any distinction of caste, creed, colour or religion ;
- (d) it should not be run for profit to any individual or group of individuals;
- (e) it should have personnel, resources, experience and managerial ability to carry out the purpose for which the grant of financial assistance has been asked for; and
- (f) its work and financial position should be reported as satisfactory and payment of grant-in-aid should be recommended by the

State Government

Import of food

441 SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) what is the quantity of food imported in 1974 and so far in 1975, country-wise;

(b) what is the programme for further import of food this year and at what cost;

(c) whether Government have formulated any programme to reduce the import of food; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHAB P. SHINDE) : (a) A statement giving the requisite information is attached.

(b) to (d) Import of foodgrains is arranged to bridge the gap between the level of internal procurement and the requirements of the public distribution system. Quantum of foodgrain imports depend on a variety of factors such as crop prospects, internal availability of foodgrains, price position, foreign exchange resources and other related factors. It is not possible at this stage to indicate the total quantity that may have to be imported during 1975.

Statement

Quantity of foodgrains imports during 1974 and 1975

(in lakh tonnes)			
Grain	Country	1974	1975 (Upto March)
Wheat	Argentina	0.83	1.76
	Australia	1.70	1.41
	Canada	2.57	0.17
	E.E.C.	..	3.50
	Sweden	..	0.25
	U.S.A.	19.17	11.18
	U.S.S.R.	17.76	..
TOTAL WHEAT		42.03	18.27
Milo	Argentina	4.07	0.74
	U.S.A.	2.64	..
Total Milo		6.71	0.74
TOTAL FOOD- GRAINS		48.74	19.01